

under the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 from the State Pollution Control Board (SPCB) concerned. It is also seen that they have obtained authorization under the HW Rules, 2008 from the SPCB. In addition registration is required by the units recycling/reprocessing the waste listed in Schedule IV of the aforesaid rules. The SPCBs are equipped to monitor such recycling units.

The Ministry has constituted a co-ordination committee including representatives from the Department of Revenue, DGFT, Central Pollution Control Board, State Pollution Control Boards and Experts to oversee the implementation of the provisions laid down in the Rules, specially related to import and export of hazardous wastes. The Rules require all consignments to be accompanied by a pre-shipment inspection certificate/test report from an accredited laboratory and a movement document. The Customs authorities are required to take random samples for the consignments to prevent misdeclaration.

Water quality of rivers

2030. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that the Central Pollution Control Board (CPCB) monitors water quality of rivers;
- (b) if so, the number of locations where the samples are collected; and
- (c) the details of such locations in Andhra Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) Under the National Water Quality Monitoring Programme, Central Pollution Control Board (CPCB) is monitoring water quality of rivers at 980 locations on 353 rivers in the country.

- (c) Details of monitoring locations in Andhra Pradesh are given in the Statement.

Statement

Details of 'Water quality of rivers' in Andhra Pradesh

Station Code	Name of Monitoring Station	Name of Water Body	River Basin	Sub-Basin
1	2	3	4	5
13	Godavari at Mancherial	Godavari	Godavari	Godavari
14	Godavari at Polavaram	Godavari	Godavari	Godavari

1	2	3	4	5
25	Krishna at Vijaywada	Krishna	Krishna	Krishna
30	Pennar at Siddvata, Nellore	pennar	Pennar	Pennar
39	Krishna at Gadwal Bridge	Krishna	Krishna	Krishna
1157	Manjeera at Raipallu	Manjeera	Godavari	Manjeera
1158	Maner at Somnapalli	Maner	Godavari	Maner
1172	Musi U/S at Hyderabad	Musi	Krishna	Musi
1173	Musi D/S at Hyderabad	Musi	Krishna	Musi
1174	Tungabhadra at Kurnool U/S, Bavapuram	Tungabhadra	Krishna	Tungabhadra
1175	Krishna after Confl. with Tungabhadra, Sangameshwaram	Krishna	Krishna	Krishna
1177	Muneru before Confl. with Krishna, Nandigama	Muneru	Krishna	Muneru
1178	Palleru before Confl. with Krishna, Jaggayyapet	Palleru	Krishna	Palleru
1215	Maner at Warangal U/S	Maner	Godavari	Maner
1218	Godavari at Rajahmundry U/S	Godavari	Godavari	Godavari
1219	Godavari at Rajahmundry D/S	Godavari	Godavari	Godavari
1255	Pennar before Confl. with Chitravathi, Tadpatri, Unganoor	Pennar	Pennar	Pennar
1256	Pennar after Confl. with Papagni Puspagini	Pennar	Pennar	Pennar
1257	Pennar after Confl. with Cheyyuru Somasile	Pennar	Pennar	Pennar
1448	Nagavalli at Thotapalli Regulator	Nagavalli	Medium and Minor	Nagavalli
1465	Krishna at Wadapally after Confl. with R. Musi (shifted from 1220)	Krishna	Krishna	Krishna
1781	Manjeera River — Near Ganapathi Sugars, Medak Distt.	Manjeera	Godavari	Manjeera

1	2	3	4	5
1782	Hamsala Deevi, Guntur Distt.	Krishna	Krishna	Krishna
1784	Thangadi, Mahaboobnagar Distt.	Krishna	Krishna	Krishna
1785	Manthralayam, Kurnool Distt.	Tunghabhadra	Krishna	Tunghabhadra
1786	Vedadri, Guntur Distt.	Krishna	Krishna	Krishna
1787	Amaravati, Guntur Distt.	Krishna	Krishna	Krishna
2339	River Musi at Nagole, Rangareddy	Musi	Krishna	Musi
2349	River Nakkavagu, Bachugudem, Medak	Nakkavagu	Krishna	Nakkavagu
2350	River Hundri, Joharpur (V), Near Temple, Kurnool	Hundri	Krishna	Tungabhadra
2351	River Kundu, Nandyal, near Over Bdg., Kurnool	Kundu	Pennar	Pennar
2352	River Vamshadhara, Kalingapatnam, Vizianagaram	Vamshadhara	Medium and Minor	Vamshadhara
2356	Godavari, D/S of Ramanugundam	Godavari	Godavari	Godavari
2360	Godavari at Basara, Adilabad	Godavari	Godavari	Godavari
2361	Godavari at Mancherla, near Rly. Bdg. B/C of Rallavagu	Godavari	Godavari	Godavari
2362	Godavari at Ramagundam D/S, near FCI Intake Well, Karimnagar	Godavari	Godavari	Godavari
2363	Godavari at Godavarikhani, near Bathing Ghat, Karimnagar	Godavari	Godavari	Godavari
2364	Godavari at Ramagundam U/S, Karimnagar	Godavari	Godavari	Godavari
2365	Godavari at Kamalpur U/S M/S AP Rayons Ltd. Intake Well, Warangal	Godavari	Godavari	Godavari
2366	Godavari at Kamalpur D/S at M/S AP Rayons Ltd. Discharge Point, Warangal	Godavari	Godavari	Godavari
2367	Godavari at Bhadrachalam U/S Bathing Ghat, Khammam	Godavari	Godavari	Godavari

1	2	3	4	5
2368	Godavari at Bhadrachalam D/S Bathing Bathing Ghat, Khammam	Godavari	Godavari	Godavari
2369	Godavari at Burgampahad, Khammam	Godavari	Godavari	Godavari
2370	Godavari at Rajamundry U/S of Nalla Channel	Godavari	Godavari	Godavari
2371	Godavari at Rajamundry D/S of Nalla Channel	Godavari	Godavari	Godavari
2372	Kinnerasani A/C of KTPS Ash Pond Effluents, Khammam	Godavari	Godavari	Godavari
2373	Sabari at Kunavaram, Khammam	Sabari	Godavari	Sabari
2374	River Manjeera at Gowdicharla B/C with Nakkavagu	Manjeera	Godavari	manjeera
2375	River Manjeera at Gowdicharla A/C With Nakkavagu	Manjeera	Godavari	manjeera

Environmental Clearance to small mines

2031. SHRI SYED AZEEZ PASHA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that small mines have to get environmental impact clearance;
- (b) whether it is also a fact that even road metal mines have to approach Government for permission;
- (c) the minimum size of a mine, which does not require "Environmental Clearance"; and
- (d) the number of pending applications from Andhra Pradesh for all Environmental Clearances?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (c) The Environment Impact Assessment (EIA) Notification, 2006 mandates all mining projects, irrespective of the nature of mineral *i.e.* major mineral or minor mineral, with lease area of 5 ha. and above to obtain prior environmental clearance as per the procedure laid there under.

(d) As on 28.2.2011 two mining projects from the State of Andhra Pradesh, are awaiting environmental clearance under the EIA Notification, 2006.